

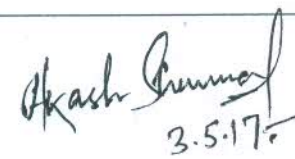
**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

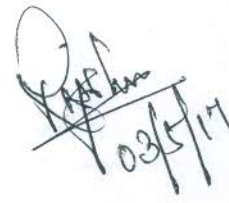
C.P.No.29/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>rd</sup> May, 2017, 10.30 A.M**

Name of the Company		Prowess International Pvt.Ltd. -Versus- Jai Balaji Industries Ltd.	
Under Section		<b>433-434</b>	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- |    |                                 |              |   |
|----|---------------------------------|--------------|---|
| 1. | AKHILESH K.V. SHRIVASTAVA, ADV. | } Petitioner | <br>3.5.17 |
| 2. | AKASH SHARMA, Pr.CS             |              |   |
| 3. | ADITYA MUKHERJEE, ADV.          |              |   |

- |    |                              |                          |  |
|----|------------------------------|--------------------------|--|
| 1. | Mr. Abhrajit Mitra, Pr. Adv. | } for respondent company | <br>03/5/17 |
| 2. | Mr. Rajesh Kojima, Adv.      |                          |  |

**ORDER**

Ld. Counsels for the petitioner and the respondent are present.

Ld. Counsel for the petitioner made a prayer for adjournment.  
Prayer is allowed.

List the matter on 07/07/2017.

  
(S. Vijayaraghavan)  
Member (T)

  
(Vijai Pratap Singh)  
Member (J)